

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:3858
ANSWERED ON:25.08.2011
FUNCTIONS OF EXECUTIVE, LEGISLATURE AND JUDICIARY
Owaisi Shri Asaduddin

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Government is considering to set up a Special Coordination Team for proper functioning of Judiciary, Executive and Legislature;
- (b) if so, the details thereof; and
- (c) the steps taken by the Government to amend constitution in this regard?

Answer

MINISTER OF LAW & JUSTICE (SHRI SALMAN KHURSHID)

- (a) No, Madam. There is no such proposal before the Government.
- (a) & (c) Do not arise.